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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1)	T.V.P. Sai Vihari. Sandeep Kumar Mr Hari Shankarman.	Counsel for R1 - R4	T.V.P. Sai Vihari
(2)	For 1K Bhaskar Shwetha Vasudevan Keerthi K.	Counsel for Petitioners 1 & 2	Shwetha
(3)	Adithya Adithya Reddy	Counsel for R5 & R6	Adithya

ORDER

Ms Swetha Vasudevan, counsel for petitioners present. Shri T V P Sai Vihari, counsel for R1 to R4 and Shri Adithya Reddy, counsel for R5 & R6 are present. Counsel for R5 & R6 sought time for filing counter. Time extended at request. Put up on **09.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)